

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)

IN THE MATTER OF PACL LTD.

CAUSE LIST FOR DATE: 23/01/2018

S.No.	File No.	Case Particulars	Purpose
1	146/8	Vismaya Venture India Pvt. Ltd. (Objections)	Arguments
2	364/1	Pankaj Gupta (Objections)	Arguments
3	364/2	Saurabh Jain, Bhagchand Jain, Asha Jain (Objections)	Arguments
4	364/3	Madhu Bhatia, Rimpay Bhatia (Objections)	Arguments
5	364/4	Ferzana Sirguroh & Azhar (Objections)	Arguments
6	364/5	Aliferoz Panjwani (Objections)	Arguments
7	364/6	Avinash Sahay & Poonam Sahay (Objections)	Arguments

are up loaded
15/1/18